

**HEMANT SHETYE**

B.COM., LLB(Gen.), FCS

Insolvency Professional

Reg. No.: IBBI/IPA-002/IP/N00894/2019-2020/12872

206, 2nd Floor, Tantia Jogani Industrial Estate,
J. R. Boricha Marg, Opp. Lodha Excelus,
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FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
PR CASTALLOYS PRIVATE LIMITED OPERATING IN MANUFACTURE OF CASTING
& MOULDING AT SHENDRA, AURANGABAD**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	PR Castalloys Private Limited CIN: U29254MH2012PTC236621
2.	Address of the registered office	ROW HOUSE NO. - 45, SAHYADRI HILLS, GARKHEDA AURANGABAD – 431 005.
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	D-90, FIVE STAR MIDC SHENDRA, AURANGABAD – 431201.
5.	Installed capacity of main products/ services	50 tons
6.	Quantity and value of main products/ services sold in last financial year	20 tons. Maximum value of Rs. 35 Lakhs per month when factory was operational.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The Financials for the year 2018 – 19 and 2019 – 20 are available with the IRP.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria are mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) ("Invitation") available with IRP /RP at prcastalloys.cirp@gmail.com
10.	Last date for receipt of expression of interest	17 th April, 2023
11.	Date of issue of provisional list of prospective resolution applicants	27 th April, 2023
12.	Last date for submission of objections to provisional list	2 nd May, 2023
13.	Process email id to submit EOI	prcastalloys.cirp@gmail.com

Note: The CoC has appointed CA Sachin Shrinivas Bhattad as RP, but the order of Hon'ble NCLT, Mumbai for the same is awaited. Hence the form is signed by the Interim Resolution Professional.

Note 2: No business activities of the Corporate Debtor are carried out since the initiation of CIRP process.

**For PR Castalloys Private Limited**

**Hemant Shripad Shetye
Interim Resolution Professional**

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Regd. Address: 206, 2nd Floor, Tantia Jogani Industrial Estate,
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Lower Parel East, Mumbai - 400011**

**Date: 2nd April 2023
Place: Mumbai**